

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4163  
ANSWERED ON:02.05.2012  
SECURITY LAPSES AT AIRPORTS  
Choudhry Smt. Shruti

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the details of cases of security lapses at various airports of the country during the past eight months, airport-wise;
- (b) the action taken/proposed to be taken against the guilty persons including the security personnel of airports along with the report prepared in this regard so far, airport-wise;
- (c) whether the Government proposes to revamp the present security set up at airports; and
- (d) if so, the details thereof along with the steps taken by the Government in this regard and to check security lapses at airports?

**Answer**

MINISTER OF CIVIL AVIATION( SHRI AJIT SINGH )

(a) & (b): During the last eight months two cases of security lapses have been reported. One case of intrusion at IGI Airport was reported which could not be prevented by CISF/ASG. The erring CISF/ASG personnel were placed under suspension and disciplinary proceedings initiated against them. In another incident, miscreants broke into the perimeter wall of Gaggal Airport, Kangra at 2 different places and damaged 7 Nos. of runway lights. An FIR was lodged at Police Chowki Gaggal, Kangra for necessary legal action against the miscreants.

(c) & (d): Yes, Madam. Following measures have been taken to revamp the present security set up at the airports:-

(i) Barriers put by Aviation Security Group (ASG)/Airport Security Unit (APSU) at the approach road to airports for random checking of vehicles/persons/articles;

(ii) All unattended articles to be reported and checked for Improvised Explosive Device (IED);

(iii) Enhanced surveillance/watch on land side and air side areas of airports;

(iv) Perimeter patrolling and guarding of funnel area during operational hours;

(v) Reinforcement of all access control points;

(vi) Quick Reaction Team (QRTs)/Striking Reserve at airports strengthened;

(vii) Secondary Security Checks at ladder point of aircrafts being carried out;

(viii) A thorough and complete screening of both the hold baggage and hand baggage is being carried out; and (ix) A study to strengthen and restructure Bureau of Civil Aviation Security (BCAS) commissioned.